

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 202 OF 2018

Dated : 11th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Susan Mathew

Counsel for the Respondent(s) : Mr. Amit Kapur
Ms. Abiha Zaidi
Ms. Tanesha Sultan Singh

ORDER

We have heard Mr. M.G. Ramachandran appearing for the Appellant for some time. List the matter for further hearing on **13.03.2019 & 25.03.2019.**

**(S.D. Dubey)
Technical Member**

Js/ss

**(Justice Manjula Chellur)
Chairperson**